

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001.

No.HHC.1(5-Comp.Tech.M/Recruit.)/2011-I

Dated: 19.07.2014

Website: <http://hphighcourt.nic.in>

Advertisement Notice

Applications are invited on the prescribed format for filling-up of following vacancies of Technical Manpower, under the e-Courts Project, in the High Court of HP and District Courts, from amongst the eligible candidates possessing the requisite academic/ professional qualifications and experience, as detailed under:

Sl. No	Name of Post(s)	Place of Posting	Total vacant Post(s)	Fixed Remuneration per month	Qualification & Experience
1.	Senior System Officer	High Court of HP, Shimla.	1(one)	₹27,000/-	<p>M.E/M.Tech or equivalent Degree in Computer Science or related subject from a recognized University/ Institution in First Division with 3 years working experience in the related field.</p> <p align="center">OR</p> <p>B.E/B.Tech/MCA or equivalent degree in Computer Science or related subject in first division with 5 years working experience in the related field.</p> <p>Should have developed Projects involving complete system development life cycle. Should be exposed and having sufficient experience of working on Unix/Linux platforms with skills in Relational Database Environment and Client Server Technologies. Should have handled Project teams consisting of Programmers. Should have exposure to System Administration and Networking (LAN/WAN).</p>
2.	System Officers	(1 at Bilaspur) (1 at Kangra at D.Shala)	2(two)	₹17,000/-	<p>a) B.E./B.Tech in Computer Science/ Engineering or Information Technology/ MCA with first class or equivalent grade with two years working experience in related field.</p> <p align="center">OR</p> <p>b) Master Degree in Physics/ Maths/ Statistics/ Operation Research with first class or equivalent grade with Post Graduate Diploma in Computer Science/ Applications Or Master Degree in Computer Science/ Information Technology with first class or equivalent grade with two years working experience in related field.</p> <p align="center">OR</p> <p>c) B.Sc. (Computer Science or IT)/MBA/ B.Sc in Physics/Maths/ Statistics/ Operation Research/ Computer Science with Post Graduate Diploma in Computer Science/ Computer Applications from a Government recognized University/ Institution with Two Years working experience. The bachelor's degree and Post Graduate Diploma should be with first class or equivalent grade with two years working experience in related field.</p> <p>Should have exposure in programming skills in Object Oriented Programming and web technologies. Preference will be given</p>

					to persons having exposure to PHP/Perl, Apache Web Server, Linux based RDBMS skills. Should be able to develop systems using SDLC concepts.
3.	System Assistants	(1 at Hamipur) (2 at Chamba)	3 (three)	₹11,000/-	Government-recognized Diploma in ITI or equivalent in hardware and Networking and must have at least one year of working experience

Applications be sent to the Registrar General, High Court of Himachal Pradesh, Shimla, so as to reach in his office on or before **26th August, 2014** (before 04:45 PM), after reading the instructions carefully as given hereunder:

INSTRUCTIONS

1. The age of a candidate, for appointment to any post as Technical Manpower, shall not be less than 18 years and above 40 years, as on 26.08.2014.
2. The Selection of Candidates will be made through interview/ skill test from the short listed applications received in response to the advertisement to be published on the website of H.P. High Court or of the District & Sessions Divisions concerned.
3. All appointments to the posts of Technical Manpower shall be for a period upto 31st March, 2015 only or till such time the posts are filled up on regular basis whichever is earlier.
4. Applications may be submitted on the format annexed to this notice.
5. Applications received after due date or incomplete applications shall be outrightly rejected and no correspondence will be entertained in that respect.
6. The words "**Application for the post of (Name of post applied)**" should be super-scribed on top of the envelope containing application form and addressed to the Registrar General, High Court of HP, Shimla-171 001.
7. The candidates are required to submit **attested copies** of all relevant testimonial so as to show their qualification, eligibility, experience and age proof certificate.
8. No TA/DA shall be admissible to the candidates called for interview.
9. Any person who shall be considered for appointment, shall be governed by "**Guidelines governing the terms & conditions of Appointments etc., of the Technical Manpower - 2014**" framed by the High Court of HP, Shimla- 171 001.
10. **Disqualification for appointment:** No person shall be eligible for appointment as technical manpower:-
 - a. Unless he/she is a citizen of India.
 - b. If he/she is dismissed from service by Central Government or any State Government or U.Ts., or any High Court or Statutory or Local Authority.
 - c. If he/she has been convicted of an offence involving moral turpitude or who is or has been permanently debarred or disqualified by the High Court or the Union/State Public service commission or by any recruiting or Examination Conducting Authority from appearing in examinations or selections.
 - d. If he/she directly or indirectly influences the Recruiting Authority by any means for his/her candidature.
 - e. If he is a man, has more than one wife living, and, if a woman, has married another man during the currency of her marriage, unless any such arrangement or marriage is legally permissible under the personal law applicable to candidate concerned.

By order etc.

Registrar General

Endst No. As above

Dated: the 19th July, 2014.

Copies forwarded to:

1. The Ld. District & Sessions Judges, Hamirpur, Bilaspur, Chamba & Kangra at Dharamshala, with a request to display the same on website of their respective District Courts, as well as on notice board.
2. The Technical Director, NIC, High Court of Himachal Pradesh, Shimla-171 001, for information, with the request to upload the same on the High Court website & District Court websites of Hamirpur, Bilaspur, Chamba & Kangra, for wide publicity.
3. Notice Board of High Court of HP, Shimla 171 001.

Registrar General.

FORMAT
Application for the post of _____

1. Name:
2. Father's/ Husband's Name:
3. Date of Birth:
(attach attested copy of age proof certificate)
4. Academic/Professional Qualification:

Paste your
recent
passport size
photograph
here.

5. Detail of examinations passed from matriculation onwards:

Sl. No.	Year	Examination passed	% of marks	Name of Board/ University
1.	2.	3.	4.	5.

6. Permanent Address:

7. Address for correspondence:

8. Whether belongs to any reserved category:
(mention the category and also annex an attested copy of the certificate, in support thereto)
9. Tel./Mob. No. (mandatory):
10. Experience, if any :
(Attested copy in support be attached otherwise experience shall not be considered)

Place:
Date:

Signature of the Candidate

Verification:

Verified that the above information is true and correct to the best of my knowledge. No part of it is false or incorrect and nothing material has been concealed therefrom.

Verified on this the (date) _____ Day of (Month) _____ 2014 at _____.

Signature of the Candidate